

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 326 of 2013

Dated : **1st October, 2014**

Present: **Hon'ble Mr. Rakesh Nath, Technical Member**
 Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Haryana Power Generation Corporation Ltd. Appellant(s)
Versus	
Haryana Electricity Regulatory Commission	
& Ors. Respondent(s)

Counsel for the Appellant(s): **Mr. Aman Kalra**

Counsel for the Respondent(s):

ORDER

At the request of the learned counsel for the appellant, post the matter for hearing on **5th November, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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